

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 42 of 2011**

**Dated: 5<sup>th</sup> January 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Maharashtra State Electricity  
Distribution Co. Ltd.**

**.... Appellant (s)**

**Versus**

**M.E.R.C & Ors.**

**.... Respondent (s)**

Counsel for the Appellant (s):

Mr. Vikas Singh, Sr. Advocate  
Mr. Abhishek Mitra  
Ms. Amrita Narayan

Counsel for the Respondent(s):

Mr. Buddy A Ranganadhan  
for R-1.

**ORDER**

Mr. Vikas Singh, learned senior counsel for the appellant seeks permission to file additional affidavit. He is permitted to file the same.

Post the matter for hearing on **23<sup>rd</sup> January, 2012 at 2.30 p.m.**

**( P.S.Datta)  
Judicial Member  
rkt/ks**

**(Rakesh Nath)  
Technical Member**